

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 10.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No.11/230/2024
NAME OF THE COMPANY	Eldorado Avenues Pvt Ltd (Transferor Co.) and Arunoday Life Spaces Pvt Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	Sec 230

ORDER

Present: Ld. Counsel Mr. Ramakrishna for the Petitioner.

Mr. Harsha Vardhan Reddy, Asst., Director from the RD.

Mr. Vasantrya Meshram, Asst., Director from the OL.

For filing of RoC and OL reports, **matter is adjourned to 12.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)